

Annexure- 8

Name of the corporate debtor: UM Green Lighting Private Limited; Date of commencement of CIRP: 13-12-2021; List of creditors as on 21-12-2022

List of Operational Creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount Of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted (Provisionally)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Jakson Engineers Limited	24/12/2021	Rs. 9,43,26,243.00	Rs. 9,43,26,243.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 9,43,26,243.00	Claim has been provisionally admitted, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
2	Goldi Solar Private Limited	27/12/2021	Rs. 1,10,88,943.00	Rs. 1,10,88,943.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 1,10,88,943.00	Claim has been provisionally admitted, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
3	UM Autocomp Pvt. Ltd.	13/01/2022	Rs. 6,38,05,726.25	Rs. 6,38,05,726.25	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 6,38,05,726.25	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
4	UM Power Limited	17/01/2022	Rs. 17,03,500.00	Rs. 17,03,500.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 17,03,500.00	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor

5	Lease Plan India Private Limited	27/01/2022	Rs. 53,93,983.00	Rs. 53,93,983.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 53,93,983.00	Claim has been provisionally admitted for want of information from claimant and details of interest are awaited, subject to verification from the books of accounts as the same are yet to be
6	Mr. Shyam Prakash Singh, Proprietor of M/s Maa Sharda Electronics system.	08/02/2022	Rs. 62,64,935.00	Rs. 62,64,935/-	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 62,64,935/-	Claim has been provisionally admitted, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
7	Ingram Micro India Pvt. Ltd.	09/03/2022	Rs. 57,02,930.00	Rs. 57,02,930.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 57,02,930.00	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
8	Trading Engineers (International) Limited	04/07/2022	Rs. 1,62,03,176.00	Rs. 1,62,03,176.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 1,62,03,176.00	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
9.	SEPCO1 Engineering [India] Pvt. Ltd.	07/09/2022	Rs. 1,70,43,020.12	Rs. 1,70,43,020.12	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 1,70,43,020.12	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
10.	SEPCO1 Engineering [India] Pvt. Ltd.	26/11/2022	Rs. 57,15,000.00	Rs. 57,15,000.00	Operational Creditor	0	0	No	NA	NIL	NIL	NIL	Rs. 57,15,000.00	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor

11.	M/s Electrical (Mr. Sanjeev Bhayana, Sole Proprietor)	29/11/2022	Rs. 18,37,590.00	Rs. 18,37,590.00									Rs. 18,37,590.00	Claim has been provisionally admitted for want of information from claimant, subject to verification from the books of accounts as the same are yet to be provided by the corporate debtor
	Total		Rs. 22,90,85,046.37	Rs. 22,90,85,046.37									Rs. 22,90,85,046.37	

Note: One more claim was received from M/s Alpha Maier Private Limited through e-mail as on 25-06-2022 for claim amounting to Rs. 26,63,103.73, the IRP duly responded and after the necessary follow up, however, they replied on 21/12/2022 stating that the management has decided to write off the same and the IRP to continue further without considering them.